

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

ITEM No.29  
C.P.(IB)1402/MB/2018

**IN THE MATTER OF:**

Nectar Prints Pvt Ltd

....Petitioner

**Order under Section 10 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 29.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. NARENDRA KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner :None present

For Financial Creditor: Adv. AkshayDunde/b Expert Jurist LLP  
(Hinduja Leyland Finance Limited)

**ORDER**

List on 22.09.2021.

Sd/-

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

Sd/-

**(NARENDRA KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**